

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

26. M.A. 2397/2019

IN

C.P. 2804/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.03.2021**.

NAME OF THE PARTIES: Parizad Vawadia
V/s
Cratos Aviation Services Pvt. Ltd.

SECTION 241-242 OF COMPANIES ACT, 2013

ORDER

Counsel for the petitioner, Mr. Jash J. Dalia and counsel for the respondent no.2, Mr. Lakshyaved R. Odhekar are present through virtual hearing.

Reply and rejoinder are already filed by respondent no.2. Nothing is on record about the appearance of respondent no.1.

Petitioner is directed to intimate respondent no.1 about the next date of hearing and file service affidavit at least two days before the next date of hearing. List this matter on 27.04.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)